

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI
PRINCIPAL BENCH-COURT NO. 1**

Customs Appeal No. 53797 of 2018

Interglobe Aviation Limited

Central Wing, Ground Floor,
Thapar House, 124 Janpath
New Delhi-110001

Appellant

Versus

Commissioner of Customs,

Air Cargo, New Customs House,
IGI Airport, New Delhi-110037

Respondent

Appearance

Shri B L Narasimhan and Ms. Jyoti Pal, Advocates for the Appellant

Shri J P Singh, Sunil Kumar and Shri Rakesh Kumar, Authorised Representatives of
the Department for the Respondent.

Coram:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. C L MAHAR, MEMBER (TECHNICAL)

Date of Hearing: September 10, 2020

Date of Decision: November 02, 2020

ORDER

JUSTICE DILIP GUPTA

The impugned order dated September 28, 2018 is set aside and the appeal is allowed. For order, see order of date passed in Customs Appeal No. 51732 of 2019 (Interglobe Aviation Ltd. vs. Commissioner of Customs).

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(C L MAHAR)
MEMBER (TECHNICAL)**